

**GOVERNMENT OF INDIA
PETROLEUM AND NATURAL GAS
LOK SABHA**

UNSTARRED QUESTION NO:2994

ANSWERED ON:18.12.2008

ADULTERATION IN PETROL AND DIESEL

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Will the Minister of PETROLEUM AND NATURAL GAS be pleased to state:

- (a) whether adulterated petrol and diesel is being produced and sold at a large scale in many States especially in Uttar Pradesh, Uttarakhand and Tamil Nadu;
- (b) if so, the action taken by the Government against the defaulting petrol pumps/depots;
- (c) whether the Government has some mechanism to check adulteration of petrol and diesel at the petrol pumps and depots; and
- (d) if so, the number of cases of adulteration detected during 2007-08 and 2008-09?

Answer

MINISTER OF STATE IN THE MINISTRY OF PETROLEUM & NATURAL GAS (SHRI DINSHA PATEL)

(a) & (b): Oil Marketing Companies (OMCs) have reported that they are not aware of any adulterated petrol and diesel being produced and sold in many States especially in Uttar Pradesh, Uttarakhand and Tamil Nadu. However, the possibility of adulteration of petrol/diesel by some unscrupulous elements cannot be ruled out due to huge price difference between petrol/ diesel and various adulterants available in the market and the easy miscibility of these products with petrol and diesel.

(c) & (d): OMCs undertake regular and surprise inspections of Retail Outlets and also take action under Marketing Discipline Guidelines (MDG) and Dealership Agreements against those indulging in adulteration and malpractices. MDG provide for termination of dealership in the first instance itself for serious malpractices like adulteration, tampering of seals, and unauthorized fittings/gears in dispensing units.

In order to check adulteration, the Government has taken a number of additional initiatives viz., Automation of Retail Outlets, Third party certification of Retail Outlets, Monitoring of movement of tank trucks through Global Positioning System (GPS), Use of Marker in Kerosene, Revision of MDG etc. Details of number of cases of adulteration detected during the year 2007-08 and 2008-09 (April – September, 2008) is as under:

Year	2007-08	2008-09 (April-September, 2008)
No of cases detected	197	71